

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based video conferencing platform)**

**ITEM No.18
C.P. (IB) No.80/BB/2024**

IN THE MATTER OF:

Fairmoney Financial Services Pvt., Ltd., ... Petitioner

Order under Section 59 of IBC, 2016

Order delivered on 23.07.2024

CORAM:

**JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : Shri Ravindranath Narayana Rao PCS

ORDER

1. Heard the Learned PCS for the Petitioner.
2. It is noticed the Petitioner has not yet complied with the order dated 24.05.2024. Therefore, further two weeks' time is granted to the Learned PCS to comply with the order dated 24.05.2024.
3. List the case on **13.09.2024**.

**Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

**Sd/-
(T.KRISHNAVALLI)
MEMBER (JUDICIAL)**

